

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Tuesday the 1st September 2026

Electricity Bench

TIME : 10.30 AM

COURT-II

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webex is)

(<https://bit.ly/Court-2>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

CORAM: HON'BLE MR. VIRENDER BHAT, Judicial Member

HON'BLE MR. AJAY TALEGAONKAR, Technical Member (Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR COMPLIANCE			
1.	APL-3/2023 (Service complete) (DoF-12.12.2022)	Paranjape Auto Cast Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishal Binod, for App.1 Samir Malik for Res.2, Nikita Choukse for Res.2, Rahul Sinha for Res.2, Sahil Sood for Res.2, Eksha Kashyap for Res.2,
2.	APL-51/2025	Everest Power Private Limited Appellant(s)	Hemant Singh, Biju Mattam, Sourav Roy, Lakshyajit Singh Bagdwal, Chetan

	& IA-320/2025 (For interim relief) IA-337/2025 (For interim relief) (Service complete)	Versus Himachal Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Kumar Garg, Supriya Rastogi Agarwal, Ankita Bafna, Nehul Sharma, Harshit Singh, Lavanya Panwar, Alchi Thapliyal, Sanjeev Singh Thakur, Indrayudh Chowdhury, Devansh Pundir, Arun Lal, Syed Fazl Askari, Nishant Kumar, Gyanendra Kumar, Jay Lal, Pawan Singh, Gandharv Garg, Akshaya Lal, Gaurav Prakash Pathak for App.1. Pradeep Misra for Res.1, Manoj Kumar Sharma for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Amal Nair for Res.2, Shivani Verma for Res.2, Devyani Prasad for Res.2,
FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE			
3.	IA-1740/2026 (For condonation of delay in filing the review petition) (75 days) In DFR-421/2026 (RP in APL-227/2025) (Court notice not yet delivered for R-1) (Affidavit of service not filed)	Association of DVC HT Consumers of Jharkhand - Applicant(s) Versus Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1
FOR ADMISSION AFTER NOTICE			
4.	OP-4/2026 (Court notice dt. 20.07.26 served)	In Suo - Motu Action Under Section 121 of the EA Petitioner(s) Versus West Bengal Electricity Regulatory Commission & Ors. - Respondent(s)	C.K. Rai for Res.1, Anuradha Roy for Res.1, Vinay Kumar Gupta for Res.1, Kanika Chugh for Res.3, Priya Dhankar for Res.3, Shryeshth Ramesh Sharma for Res.3, Ashutosh Kumar Srivastava for Res.3, Abhishek Nangia for Res.3, Siddharth Nigotia for Res.3, Surbhi Kapoor for Res.3, Shourya Vir Das for Res.3, Aniket Kanhaua for Res.3, Vedant Choudhary for Res.3, Ananya Dutta for Res.3, Nuha Rahman for Res.3, Suhael Buttan for Res.3, Akash Lamba for Res.3, Vineet Kumar for Res.3, Aashwyn Singh for Res.3, Jai Dhanani for Res.3, Kunal Veer Chopra for Res.3, R Jatin Kattiyar for Res.3, Adarsh Singh for Res.3, Drishti Rathi for Res.3, Shri Venkatesh for Res.3, Nihal Bhardwaj for Res.3,

			Mohit Mansharamani for Res.3, Soham Goswami for Res.3, Tanishka Khatana for Res.3, Punyam Bhutani for Res.3, Nikunj Bhatnagar for Res.3, Devishi Gupta for Res.3, Manav Bhatia for Res.3, Nilesh Purohit for Res.3,
FOR FURTHER HEARING (APPEAL)			
5.	APL-45/2021 & IA-2002/2019 (For interim relief) (Service complete) (DoF - 06-11-2019)	BSES Rajdhani Power Ltd. & Anr. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Anupam Varma, Aditya Gupta, Aditya Ajay, Girdhar Gopal Khattar, Adamya Ojha, Yash Srivastava , Vaibhav Sharma , Mahima Kaur for App.1. Amit Kapur, Anupam Varma, Aditya Gupta, Aditya Ajay, Girdhar Gopal Khattar, Adamya Ojha, Yash Srivastava , Vaibhav Sharma , Mahima Kaur for App.2. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Rishabh Saxena for Res.2, Shirin Gupta for Res.2, Harshvardhan Singh for Res.2, Shree Dwivedi for Res.2, Shankh Sengupta for Res.11, Abhishek Kumar for Res.11, Nived Veerapaneni for Res.11, Karan Arora for Res.11, Shubham Mudgil for Res.11, Ravi Sharma for Res.18, Vishal Gupta for Res.37, Sumeet Sharma for Res.37, Paras Choudhary for Res.37, Divyanshu Gupta for Res.37, Tenzen Tashi Negi for Res.37, Pallav Mongia for Res.42,
6.	APL-116/2021 & IA-2038/2019 (For interim relief) (Service complete) (DoF - 11-11-2019)	Tata Power Delhi Distribution Ltd. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Shivali Rawat, Anupam Varma, Nikhil Sharma, Rahul Kinra, Aditya Gupta, Aditya Singh for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Rishabh Saxena for Res.2, Shirin Gupta for Res.2, Harshvardhan Singh for Res.2, Shree Dwivedi for Res.2, Ravi Sharma for Res.19, Vishal Gupta for Res.40, Sumeet Sharma for Res.40, Paras Choudhary for Res.40, Divyanshu Gupta for Res.40, Tenzen Tashi Negi for Res.40, Pallav Mongia for Res.43,
FOR HEARING (APPEAL)			
7.	APL-56/2018 (Service complete) (DoF-	TANGEDCO Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Shikha Ohri for Res.18, Nishant Kumar for Res.18, Hemant Singh for Res.18,

	28.11.2017)		Tushar Srivastava for Res.18, Ankita Bafna for Res.18, Matrugupta Mishra for Res.18, Ambuj Dixit for Res.18, Shourya Malhotra for Res.18, Jyotshna Khatri for Res.18, Biju Mattam for Res.18, Alok Shankar for Res.20,
7.1	APL-329/2018 (Service complete)	Tamil Nadu Generation and Distribution Corporation Appellant(s) Versus Central Electricity Regulatory Commission & Ors. Respondent(s)	S. Vallinayagam Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Matrugupta Mishra for Res.18, Shikha Ohri for Res.18, Hemant Singh for Res.18, Biju Mattam for Res.18, Nishant Kumar for Res.18, Ambuj Dixit for Res.18, Shourya Malhotra for Res.18, Tushar Srivastava for Res.18, Ankita Bafna for Res.18, Jyotshna Khatri for Res.18, Lakshyajit Singh Bagdwal for Res.18, Soumya Singh for Res.18, Alok Shankar for Res.20,
8.	APL-125/2018 (Service complete) (DoF - 19-04-2018)	Punjab State Power Corporation Ltd, Appellant(s) Versus Nabha Power Ltd. & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Neha Garg for App.1. Shankh Sengupta for Res.1 Vishrov Mukerjee for Res.1, Abhishek Kumar for Res.1, Nived Veerapaneni for Res.1, Priyanka Vyas for Res.1, Karan Arora for Res.1, Shubham Mudgil for Res.1, Sakesh Kumar for Res.2,
9.	APL-16/2019 (Service complete) (DoF- 10.08.2018)	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Hasan Murtaza, for App.1 Abiha Zaidi for Res.1,
10.	APL-88/2019 & IA-372/2019 (For interim relief) IA-871/2020 (For early hearing) (Service complete) (Transferred	The Tata Power Company Limited (Transmission) Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Apoorva Misra, Molshree Bhatnagar, Himangini Mehta for App.1. Pratiti Rungta for Res.1 Surabhi Guleria for Res.2, Sudhanshu S. Choudhari for Res.2,

	from Court-I, as per Office Note dt. 11.08.26) (DoF- 31.10.2018)		
11.	APL-282/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 31.10.2018)	Tata Power Company Limited (Distribution) Appellant(s) Versus Maharashtra Electricity Regulatory Commission - Respondent(s)	Hemant Sahai, Shryeshth Ramesh Sharma, Nitish Gupta, Molshree Bhatnagar, Shubhi Sharma, Nishant Talwar, Parichita Chowdhury, Nipun Sharma, Surabhi Pandey, Nimesh Jha, Utkarsh Singh, Deepak Thakur, Neel Kandan Rahate for App.1. Pratiti Rungta for Res.1
12.	APL-291/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 31.10.2018)	Maharashtra Veej Grahak Sangatana Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Gaurav Singh, Soumik Ghosal, Gaurav Singh for App.1. Pratiti Rungta for Res.1 Udit Gupta for Res.2, Anup Jain for Res.2, S. Rama for Res.2, Hasan Murtaza for Res.3,
13.	APL-281/2019 & IA-870/2020 (For early hearing) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 01.11.2018)	Tata Power Company Ltd (Generation) Appellant(s) Versus Maharashtra Electricity Regulatory Commission - Respondent(s)	Puja Priyadarshini, Molshree Bhatnagar, Nived Veerapaneni, Himangini Mehta for App.1. Pratiti Rungta for Res.1

14.	APL-42/2019 & IA-196/2019 (For interim relief) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF-02.11.2018)	Tata Power Delhi Distribution Ltd Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Anupam Varma, Rahul Kinra, Ashutosh Kumar Srivastava for App.1. Shri Venkatesh for Res.2, Bharath Gangadharan for Res.2, Jayant Bajaj for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Kartikay Trivedi for Res.2, Shivam Kumar for Res.2, Suhael Buttan for Res.2, Siddharth Joshi for Res.2, Abhishek Nangia for Res.2, Soumyaa Sharma for Res.2, Vineet Kumar for Res.2, Punyam Bhutani for Res.2, Sanjeev Singh Thakur for Res.2, Jatin Ghuliani for Res.2, Anant Singh Ubeja for Res.2, Mohit Mansharamani for Res.2, Rishabh Sehgal for Res.2, Ravin Dubey for Res.4, Arunav Patnaik for Res.15, Res.16, Res.17, Res.18, Res.19, Anupam Varma for Res.20, Pradeep Misra for Res.25,
15.	APL-140/2019 & IA-159/2019 (For interim relief) IA-160/2019 (For filing additional document) (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF-02.11.2018)	Punjab State Power Corporation Ltd Appellant(s) Versus Punjab State Electricity Regulatory Commission & Anr. - Respondent(s)	Sakya Singha Chaudhuri, for App.1 Sakesh Kumar for Res.1 Ankit Goel for Res.2,
16.	APL-336/2018 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF-12.11.2018)	Noida Power Company Limited Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Vishal Gupta, Paras Choudhary, Abhishek Raj, Sumeet Sharma for App.1. C.K. Rai for Res.1 Sunil Kumar Rai for Res.2, Altaf Mansoor for Res.2, Shishir Prakash for Res.2, Karuna Krishan Thareja for Res.2, Puneet Chandra for Res.2, Rahul Srivastava for Res.3, Vivek Narayan Sharma for Res.4, Res.5,

16.1	APL-40/2019 & IA-192/2019 (For interim relief) IA-1812/2019 (For interim relief)	Noida Power Company Limited Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Anr. Respondent(s)	Vishal GuptaAbhishek Raj for App.1, Paras Choudhary for App.1, Sumeet Sharma for App.1, Adishree Chakraborty for App.1, C.K. Rai R1 Sunil Kumar Rai for Res.2, Altaf Mansoor for Res.2, Puneet Chandra for Res.2,
17.	APL-201/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 12.11.2018)	Rajasthan Rajya Vidyut Utpadan Nigam Ltd Appellant(s) Versus Jaipur Vidyut Vitran Nigam Limited & Ors. - Respondent(s)	Ranjitha Ramachandran, Anushree Bardhan, Poorva Saigal, Pulkit Agarwal, Shubham Arya, Arvind Kumar Dubey for App.1. Gaurav Dudeja for Res.1 Sudhanshu Goil for Res.1, Res.2, Res.3, Gargi Singh for Res.1, Res.2, Res.3, Gaurav Dudeja for Res.2, Res.3, C.K. Rai for Res.4,
18.	APL-193/2019 (Service complete) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 16.11.2018)	Giral Lignite Power Ltd Appellant(s) Versus Jaipur Vidyut Vitran Nigam Limited & Ors. - Respondent(s)	Ranjitha Ramachandran, Poorva Saigal, Anushree Bardhan, Pulkit Agarwal, Shubham Arya, Arvind Kumar Dubey for App.1. Gaurav Dudeja for Res.1 Gaurav Dudeja for Res.2, Res.3, C.K. Rai for Res.4,
19.	APL-370/2018 (Amended memo of parties filed) (Transferred from Court-I, as per Office Note dt. 11.08.26) (DoF- 29.11.2018)	Adani Power Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Sourav Roy, for App.1 Anup Jain for Res.2, Udit Gupta for Res.2,

20.	APL-217/2019 (Service complete) (DoF - 08-03-2019)	Punjab State Power Corporation Limited, Appellant(s) Versus Mytrah Aadhya Power Pvt Ltd & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva for App.1. Atul Sharma for Res.1 Aditya K. Singh for Res.1, Anukriti Jain for Res.1, Aadil Singh Boparai for Res.2, Sakesh Kumar for Res.3,
21.	APL-220/2022 (Service complete) (DoF - 07-02-2020)	Ind Bharat Powergencom Limited Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors. - Respondent(s)	T. Ravichandran, K. V. Balakrishnan for App.1. Anusha Nagarajan for Res.2, D. Kumanan for Res.3,
22.	APL-113/2021 (Service complete) (DoF - 12-03-2021)	Tata Power Company Ltd - Distribution Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Anand Kumar Shrivastava, Shruti Kanodia, Shivam Sinha, Anubhuti Sinha, Anandini Sood, Nilesh Panda, Rahul Jajoo, Anju Thomas, Garima Singh, Payal Lamba for App.1. Sahil Chandra for Res.1, Sowmya Saikumar for Res.3, Anand K. Ganesan for Res.4, Swapna Seshadri for Res.4, Ashwin Ramanathan for Res.4, Anuja Jain for Res.5, Rishika Garg for Res.5,
22.1	APL-237/2021 (Service complete)	Tata Power Company Ltd - (Transmission) Appelant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Anand Kumar ShrivastavaAnubhuti Sinha for App.1, Anandini Sood for App.1, Nilesh Panda for App.1, Rahul Jajoo for App.1, Anju Thomas for App.1, Garima Singh for App.1, Amrita Bakhshi for App.1, Shruti Kanodia for App.1, Shivam Sinha for App.1, Payal Lamba for App.1, Sahil Chandra for Res.1, Rucha Pande for Res.2, Sowmya Saikumar for Res.3, Siddharth Vaid for Res.3, Anand K. Ganesan for Res.4, Swapna Seshadri for Res.4, Kriti Soni for Res.4, Ritu Apurva for Res.4, Amal Nair for Res.4, Ishita Jain for Res.5, Ankit Bhandari for Res.5,